

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 122 of 2011**

**Dated : 11<sup>th</sup> November, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Punjab State Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Comm. ....Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan**  
**Counsel for the Respondent(s): Mr. Sakesh Kumar for Commission**

**ORDER**

The learned counsel for the Commission submits that no reply is necessary and they will file the Written Submissions after the arguments are over.

Post the matter for hearing on **02.12.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**Ts/ss**